

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.2153**  
TO BE ANSWERED ON 29.07.2016

**NUTRITION REHABILITATION CENTRES**

2153: SHRI K. N. RAMACHANDRAN

Will the Minister of WOMEN AND CHILD DEVELOPMENT be please to state:

- (a) the details of nutrition rehabilitation centres in the country, State/UT-wise;
- (b) whether the National Nutrition Council provides food only to infants and not to the rest of the family;
- (c) if so, whether Government intends to increase its scope; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHANA RAJ)

- (a) Government has established Nutrition Rehabilitation Centres (NRCs) for facility based management of severe acute malnutrition in under-five children. At present, there are 965 NRCs functional across the States/UTs. The State/UT-wise details **are annexed**.
- (b)to(d) Under Integrated Child Development Services (ICDS) Scheme, Supplementary Nutrition is provided to the beneficiaries covered under the Scheme i.e. children (6 months to 6 years of age), pregnant women and lactating mothers. The details of the SNP provided to the beneficiaries are given under:

Sl. No.	Category	Type of Food
1.	Children (0-6 months)	Exclusive Breast feeding for first 6 months of life.
2.	Children (6-36 months)	Take Home Ration in the form that is palatable to the child.
3.	Severely malnourished children (6-36 months)	Same type of food as above with food supplement of 800 calories of energy and 20-25 gms. of Protein.
4.	Children (3-6 years)	Morning snack and Hot cooked Meal.
5.	Severely malnourished children (3-6 years)	Additional 300 calories of energy and 8-10 gms. of Protein in the form of micro-nutrient fortified food and/or energy dense food.
5.	Pregnant women and Nursing mothers	Take Home Ration.

**Nutritional Norms:-**

Sl. No.	Category	Old norms		Revised norms (per beneficiary per day)	
		Calories (K Cal)	Protein (g)	Calories (K Cal)	Protein (g)
1.	Children (6-72 months)	300	8-10	500	12-15
2.	Severely malnourished children (6-72 months)	600	20	800	20-25
3.	Pregnant women and Nursing mothers	500	15-20	600	18-20

Under ICDS Scheme there is no provision for providing nutrition to the entire family of the beneficiaries.

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<b>State/UT -wise details of NRCs</b>		
<b>Sr. No</b>	<b>State/UTs</b>	<b>No. of NRCs established</b>
1	Andhra Pradesh	18
2	Arunachal Pradesh	1
3	Assam	15
4	Bihar	38
5	Chandigarh	1
6	Chhattisgarh	62
7	Dadra & Nagar Haveli	1
8	Delhi	11
9	Gujarat	124
10	Haryana	11
11	Himachal Pradesh	2
12	Jammu & Kashmir	3
13	Jharkhand	68
14	Karnataka	57
15	Kerala	3
16	Madhya Pradesh	314
17	Maharashtra	35
18	Meghalaya	5
19	Odisha	45
20	Rajasthan	40
21	Tamil Nadu	2
22	Telangana	12
23	Uttar Pradesh	60
24	Uttarakhand	2
25	West Bengal	35
	<b>India</b>	<b>965</b>